

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT  
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES (DIVYANGJAN)  
LOK SABHA**

**UNSTARRED QUESTION NO.175  
TO BE ANSWERED ON 11.12.2018**

**Welfare of Differently Abled**

**175. SHRIMATI KAMLA DEVI PAATLE:**

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has received proposals from various States including Chhattisgarh under welfare schemes for differently abled persons including Deen Dayal Disabled Rehabilitation Scheme (DDRS) during the last three years and the current year;
- (b) if so, the details thereof and the present status of the said proposals/ schemes, State-wise;
- (c) the funds allocated and utilised for improving the condition of the differently abled under various schemes during the said period;
- (d) the details of measures taken by the Government to increase the budgetary allocation in proportion to the population of such persons in the country; and
- (e) the number of beneficiaries under the said schemes during the said period along with various efforts being made to increase the coverage of Divyangs under the said schemes?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT**

**(SHRI KRISHANPAL GURJAR)**

(a) to (c) Yes, the Government has received several proposals through the State Governments for various Schemes of the Department of Empowerment of Persons with Disabilities including Deendayal Disabled Rehabilitation Scheme (DDRS). The Details of these Schemes are in **Annexure-I**.

(d) The Budget Estimates, the Revised Estimates and the Actual Expenditure during the last three years and current year are given is as under:

<b>Year</b>	<b>Budget Estimates</b>	<b>Revised Estimates</b>	<b>Actual Expenditure</b>
2015-16	565.40	540.00	487.21
2016-17	783.56	783.56	772.66
2017-18	855.00	955.00	928.32
2018-19 (06.12.18)	1070.00	0	533.86
<b>Total</b>	<b>3273.96</b>	<b>2278.56</b>	<b>2722.05</b>

It can be seen that over the years the Actual Expenditure of the Department has increased.

(e) The State wise number of beneficiaries during the said period in the schemes of Deendayal Disabled Rehabilitation Scheme (DDRS), Assistance to Disabled Persons for Purchase/Fittings of Aids/Appliances (ADIP Scheme) and Skill Development of PwDs under National Action Plan (NAP)

**Statement referred to in reply to Part (a) to (c) of Lok Sabha Unstarred Question No. 175 for 11.12.2018 regarding Welfare of Differently Abled.**

**(i) Deendayal Disabled Rehabilitation Scheme (DDRS):**

Under DDRS, grant-in-aid is provided to Non-Governmental Organizations (NGOs) for their projects relating to rehabilitation of persons with disabilities aimed at enabling persons with disabilities to reach and maintain their optimal, physical, sensory, intellectual, psychiatric or social functional levels. A Statement indicating State/UTs wise Number of Proposals received and Number of Proposals Sanctioned under DDRS during the last three years and current year (As on 06.12.2018) is at Annexure-II and State/UTs wise funds utilised under DDRS during the last three years and current year (As on 06.12.2018) is at Annexure-III

**(ii) Scheme for Implementation of Persons with Disabilities Act, 2016 (SIPDA):**

Under the Scheme for implementation of Right of Persons with Disabilities Act, 2016 (SIPDA), funds are provided to the States/UTs for creation of barrier free environment, strengthening the office of the Commissioner for PwDs, etc. and under Accessible India Campaign. During the last three years proposals were received from States/UTs including Chhattisgarh for release of grants under the SIPDA Scheme. As the funds are being released mainly for creation of barrier free environment by construction of lifts, ramps, accessible toilets, tactile tiles and accessible websites, etc. for the benefit of Persons with disabilities, it is not feasible to count the number of beneficiaries. During the last three years and in the current financial year, funds released to States/Union Territories are given in the Annexure-IV.

**(iii) Assistance to Disabled Persons for Purchase/Fitting of Aids and Appliances (ADIP):**

Under ADIP Scheme the funds are released to various Implementing Agencies to assist the needy disabled persons in procuring durable, sophisticated and scientifically manufactured, modern, standard aids and appliances that can promote their physical, social and psychological rehabilitation by reducing the effects of disabilities and enhance their economic potential. Grants are released to various implementing agencies under the scheme. Status of proposals received from the Various States under Assistance to Disabled Persons for Purchase/Fittings of Aids/Appliances (ADIP Scheme), number of proposals received and number of proposals sanctioned during the last three years and the current year (as on 31.10.2018) is at Annexure-V, State-wise funds utilized under Assistance to Disabled Persons for Purchase/Fittings of Aids/Appliances (ADIP Scheme) by various Implementing Agencies during the last three years and current year (as on 31.10.2018) is at Annexure-VI.

**(iv) The National Action Plan (NAP) for Skill Development of Persons with Disabilities under SIPDA Scheme**

The Department implements a National Action Plan (NAP) for Skill Development of Persons with Disabilities (PwDs) as a component under the umbrella scheme "Scheme for Implementation of Rights of Persons with Disabilities Act (SIPDA)". Under this programme, Skill training is imparted through training partners based in various States/UTs including Chattisgarh empanelled with this Department in addition to National Handicapped Finance and Development Corporation (NHFDC), National Institutes (NIs) and Composite Regional Centres (CRCs). Proposals for conducting skill training programme have also been received from several ETPs including those from Chattisgarh. The initial year of the scheme was devoted to framing of guidelines and empanelment of training partners. Funds under the NAP were released from 2016-17 onwards. The details of the fund released for Skill Development of PwDs under NAP state-wise during the last three years and current year (as on 06.12.2018) is at Annexure-VII

Annexure referred to in reply to part (a) to (c) of Lok Sabha Unstarred Question No. 175 to be answered on 11.12.2018

**Number of Proposals received and Number of Proposals Sanctioned under DDRS (As on 06.12.2018)**

S.No.	Name of the State	2015-16		2016-17		2017-18		2018-19	
		Received	Sanctioned *	Received	Sanctioned *	Received	Sanctioned *	Received	Sanctioned *
1	Andhra Pradesh	62	68	73	73	63	72	7	61
2	Arunachal Pradesh	0	0	0	1	0	0	0	0
3	Assam	20	16	13	15	16	14	0	3
4	Bihar	0	7	5	6	8	6	0	4
5	Chattisgarh	8	7	3	6	3	5	0	5
6	Delhi	19	21	14	14	2	13	0	4
7	Goa	0	1	0	1	1	0	0	0
8	Gujarat	17	19	28	17	26	16	21	12
9	Haryana	29	17	22	18	26	20	13	15
10	Himachal Pradesh	6	4	5	6	5	5	5	3
11	Jammu & Kashmir	1	2	1	1	2	1	1	2
12	Jharkhand	1	2	0	1	0	0	0	0
13	Karnataka	9	8	7	9	4	6	0	3
14	Kerala	64	41	60	56	52	51	0	44
15	Madhya Pradesh	25	31	34	23	28	26	5	19
16	Maharashtra	51	28	31	29	28	29	2	14
17	Manipur	49	30	44	37	43	37	0	36
18	Meghalaya	6	6	6	7	1	4	0	3
19	Mizoram	2	2	2	2	2	2	2	2
20	Nagaland	1	1	0	0	2	0	1	0
21	Odisha	50	48	46	49	51	46	38	31
22	Punjab	14	6	11	11	10	11	0	6
23	Rajasthan	36	30	25	27	27	26	0	19
24	Sikkim	1	0	0	0	0	0	0	0
25	Tamil Nadu	17	28	27	22	32	21	0	18
26	Tripura	3	1	2	4	1	1	0	1
27	Uttar Pradesh	58	51	52	52	61	52	16	29
28	Uttrakhand	4	9	7	0	7	5	6	4
29	West Bengal	60	41	40	37	25	36	0	30
30	Telangana	55	61	64	64	52	55	4	56
31	Andman and Nicobar	0	0	0	0	0	0	0	0
32	Chandigarh	0	0	0	0	0	0	0	0
33	Dadra & Nagar Haveli	0	0	0	0	0	0	0	0
34	Daman & Diu	0	0	0	0	0	0	0	0
35	Lakshadweep	0	0	0	0	0	0	0	0
36	Pudducherry	5	1	1	4	4	2	3	4
<b>Total</b>		<b>673</b>	<b>587</b>	<b>623</b>	<b>592</b>	<b>582</b>	<b>562</b>	<b>124</b>	<b>428</b>

\*These numbers include carried forward proposals of the previous years also

Annexure referred to in reply to part (a) to (c) of Lok Sabha Unstarred Question No. 175 to be answered on 11.12.2018

**Funds utilised under Deendayal Disabled Rehabilitation Scheme (DDRS) (As on 06.12.2018)**

(Amount in Rs. lakh)

S.No.	Name of the State	2015-16	2016-17	2017-18	2018-19
1	Andhra Pradesh	826.83	763.14	1101.15	589.78
2	Arunachal Pradesh	6.74	9.64	1.58	0
3	Assam	88.92	94.01	88.98	24.3
4	Bihar	62.03	25.16	80.58	35.88
5	Chattisgarh	47.49	17.51	24.30	38.8
6	Delhi	197.81	82.16	196.37	11.61
7	Goa	8.87	4.89	0.00	0
8	Gujarat	47.24	32.2	58.85	41.88
9	Haryana	117.94	116.24	119.50	69.05
10	Himachal Pradesh	20.53	24.16	24.84	46.79
11	Jammu & Kashmir	9.58	3.25	0.68	4.85
12	Jharkhand	2.45	0.94	0.00	0
13	Karnataka	77.52	96.73	83.86	21.57
14	Kerala	362.25	446.16	574.32	370.5
15	Madhya Pradesh	132.69	99.75	148.04	86.89
16	Maharashtra	141.47	221.47	321.64	73.08
17	Manipur	284.38	270.91	448.30	366.91
18	Meghalaya	45.86	65.16	23.21	35.08
19	Mizoram	11.25	7.38	9.44	7.67
20	Nagaland	0.41	0	0.00	0
21	Odisha	445.1	329.31	526.93	254.07
22	Punjab	46.23	68.95	86.58	23.09
23	Rajasthan	139.18	136.12	188.63	107.53
24	Sikkim	0	0	0.00	0
25	Tamil Nadu	234.29	98.77	216.42	158.08
26	Tripura	1	12.09	2.84	0.27
27	Uttar Pradesh	550.16	376.19	557.57	285.37
28	Uttrakhand	41.47	28.01	26.52	18.06
29	West Bengal	304.34	361.66	384.90	179.88
30	Telangana	750.13	700.88	685.37	648.55
31	Andman and Nicobar	0	0	0.00	0
32	Chandigarh	0	0	0.00	0
33	Dadra & Nagar Haveli	0	0	0.00	0
34	Daman & Diu	0	0	0.00	0
35	Lakshadweep	0	0	0.00	0
36	Pudducherry	14.83	7.16	18.36	12.08
<b>Total</b>		<b>5018.99</b>	<b>4500.00</b>	<b>5999.77</b>	<b>3511.62</b>

**Annexure-IV**

Annexure referred to in reply to part (a) to (c) of Lok Sabha Unstarred Question No. 175 to be answered on 11.12.2018

Grant-in-aid released to the State Govts./UTs under the Scheme for Implementation of the Rights of Persons with Disabilities Act, 2016 (SIPDA)(As on 06.12.2018)

(Amount in Rs.lakh)

S. No.	State/UT	2015-16	2016-17	2017-18	2018-19
1	Andhra Pradesh	73.94	--	795.54	718.17
2	Arunachal Pradesh	--	--	--	--
3	Assam	--	--	--	--
4	Bihar	--	--	925.14	--
5	Chhattisgarh	15.00	--	688.59	--
6	Goa	--	--	--	444.63
7	Gujarat	15.00	--	114.37	--
8	Haryana	--	50.09	464.68	880.02
9	Himachal Pradesh	3.15	--	--	48.49
10	Jammu & Kashmir	--	57.74	--	--
11	Jharkhand	--	--	583.43	583.43
12	Karnataka	--	--	--	--
13	Kerala	14.46	--	--	429.98
14	Madhya Pradesh	18.00	19.37	951.16	141.94
15	Maharashtra	14.99	1863.34	--	--
16	Manipur	--	--	--	--
17	Meghalaya	5.80	107.38	1689.67	325.16
18	Mizoram	--	877.16	--	--
19	Nagaland	249.56	861.27	78.48	--
20	Odisha	--	607.14	118.11	--
21	Punjab	16.00	5.60	64.59	919.74
22	Rajasthan	--	--	3813.00	6.03
23	Sikkim	--	578.14	--	--
24	Tamil Nadu	--	796.38	307.50	--
25	Telangana	--	--	459.62	459.62
26	Tripura	--	--	--	--
27	Uttarakhand	--	50.06	--	--
28	Uttar Pradesh	79.16	419.58	3142.15	218.03
29	West Bengal	33.00	157.92	289.52	1105.22
30	Andaman and Nicobar Islands	--	--	--	570.59
31	Chandigarh	--	415.38	--	--
32	Dadar and Nagar Haveli	--	--	--	--
33	Daman and Diu	--	--	--	--
34	Delhi	--	1348.43	45.35	--
35	Lakshadweep	--	--	--	--
36	Puducherry	54.17	--	273.16	--
	<b>TOTAL</b>	<b>592.23</b>	<b>8214.98</b>	<b>14804.06</b>	<b>6851.05</b>

**Annexure referred to in reply to part (a) to (c) of Lok Sabha Unstarred Question No. 175 to be answered on 11.12.2018**

**Number of proposals received and sanctioned under Assistance Disabled persons for Purchase/Fittings of Aids/Appliances (ADIP Scheme) (as on 31.10.2018)**

S.No.	State/Uts	2015-16		2016-17		2017-18		2018-19	
		Received	Sanctioned	Received	Sanctioned	Received	Sanctioned	Received	Sanctioned
1	Andhra Pradesh	2	1	1	0	1	1	1	0
2	Bihar	-	-	3	0	-	-	-	-
3	Chhattisgarh	-	-	1	0	-	-	-	-
4	Goa	-	-	-	-	-	-	-	-
5	Gujarat	14	6	11	7	8	5	8	0
6	Haryana	2	1	1	1	3	1	1	0
7	Himachal Pradesh	-	-	1	1	-	-	1	0
8	Jammu and Kashmir	-	-	-	-	-	-	-	-
9	Jharkhand	-	-	-	-	-	-	-	-
10	Karnataka	5	1	1	0	2	2	-	-
11	Kerala	-	-	1	1	1	0	-	-
12	Madhya Pradesh	7	1	19	8	16	6	15	0
13	Maharashtra	5	0	5	2	5	2	1	0
14	Odisha	12	1	7	5	3	0	3	0
15	Punjab	3	2	2	2	4	2	-	-
16	Rajasthan	4	1	4	3	6	4	8	1
17	Tamil Nadu	2	0	-	-	2	0	-	-
18	Uttar Pradesh	17	1	1	1	2	0	-	-
19	Uttarakhand	-	-	-	-	-	-	-	-
20	West Bengal	3	0	1	0	-	-	-	-
21	Andaman & Nicobar	-	-	-	-	-	-	-	-
22	Chandigarh	-	-	-	-	-	-	-	-
23	Dadra & Nagar Haveli	-	-	-	-	-	-	-	-
24	Daman & Diu	-	-	-	-	-	-	-	-
25	Delhi	2	0	1	1	1	1	-	-
26	Lakshadweep	-	-	-	-	-	-	-	-
27	Puducherry	-	-	-	-	-	-	-	-
28	Arunachal Pradesh	-	-	-	-	-	-	-	-
29	Assam	10	0	2	2	-	-	-	-
30	Manipur	-	-	-	-	-	-	-	-
31	Meghalaya	-	-	1	0	-	-	-	-
32	Mizoram	1	0	-	-	-	-	-	-
33	Nagaland	-	-	-	-	-	-	-	-
34	Sikkim	1	1	-	-	-	-	-	-
35	Tripura	1	0	-	-	-	-	-	-
36	Telangna	1	-	-	-	1	0	-	-
<b>Total</b>		<b>92</b>	<b>16</b>	<b>63</b>	<b>34</b>	<b>55</b>	<b>24</b>	<b>38</b>	<b>1</b>

Annexure referred to in reply to part (a) to (c) of Lok Sabha Unstarred Question No. 175 to be answered on 11.12.2018

<b>Funds utilized under ADIP Scheme (as on 31.10.2018)</b>					
(Amount in Rs. lakh)					
<b>S.No.</b>	<b>Name of the State / Uts</b>	<b>2015-16</b>	<b>2016-17</b>	<b>2017-18</b>	<b>2018-19</b>
1	Andhra Pradesh	795.56	642.12	420.16	351.98
2	Bihar	105.80	205.62	496.31	513.86
3	Chhattisgarh	425.03	297.76	49.25	9.62
4	Goa	8.96	3.76	53.55	6.76
5	Gujarat	113.49	1731.26	2399.37	539.57
6	Haryana	473.02	848.49	453.31	423.72
7	Himachal Pradesh	59.61	81.01	52.71	49.81
8	Jammu and Kashmir	126.54	222.59	117.81	189.80
9	Jharkhand	22.79	77.04	106.97	25.55
10	Karnataka	676.98	453.6	353.5	380.41
11	Kerala	239.35	228.68	354.51	185.85
12	Madhya Pradesh	2251.79	1663.46	979.93	518.99
13	Maharashtra	1846.86	1244.36	1043.78	1021.38
14	Odisha	557.79	897.64	702.2	404.14
15	Punjab	842.46	565.25	276.62	179.08
16	Rajasthan	624.94	539.81	856.93	918.67
17	Tamil Nadu	394.68	353.32	514.95	426.81
18	Uttar Pradesh	2869.4	4072.05	1908.81	1337.3
19	Uttrakhand	301.52	311.2	281.93	52.08
20	West Bengal	1163.02	1149.95	734.64	402.87
21	Andaman & Nicobar	0	10.64	7.13	0
22	Chandigarh	0	22.61	0.75	2.43
23	Dadra & Nagar Haveli	0.95	2.13	2.7	0
24	Daman & Diu	2.46	3.08	6.76	0
25	Delhi	361.09	571.89	355.64	178.35
26	Lakshadweep	0	0	11.22	0
27	Puducherry	0	20.11	7.12	4.8
28	Arunachal Pradesh	12.92	8.45	28.48	31.79
29	Assam	599.27	542.96	829.97	195.82
30	Manipur	92.31	563.14	162.47	126.54
31	Meghalaya	26.26	98.28	8.19	135.38
32	Mizoram	2.84	38.55	11	7.32
33	Nagaland	17.44	16.49	2	0.85
34	Sikkim	23.11	0	0.53	18.24
35	Tripura	61.37	235.34	98.82	156.42
36	Telangna	377.85	335.56	443.79	303.38
<b>Total</b>		<b>15477.46</b>	<b>18058.20</b>	<b>14134.18</b>	<b>9099.57</b>

Annexure referred to in reply to part (a) to (c) of Lok Sabha Unstarred Question No. 175 to be answered on 11.12.2018

**Funds released for Skill Development of PwDs under NAP (as on 06.12.2018)**

(Amount in Rs. lakh)

S.No	State/UT	2016-17	2017-18	2018-19
1	Andhra Pradesh	17.61	19.35	10.55
2	Arunachal Pradesh	3.03	4.75	0.00
3	Assam	0.00	0.00	0.00
4	Bihar	0.00	0.00	0.00
5	Chandigarh	1.97	3.46	0.00
6	Chhattisgarh	0.00	360.78	0.00
7	Goa	0.00	0.00	0.00
8	Gujarat	13.12	15.06	0.00
9	Haryana	9.96	53.44	0.00
10	Himachal Pradesh	4.12	0.00	0.00
11	Jammu and Kashmir	24.50	43.08	0.00
12	Jharkhand	0.00	0.00	0.00
13	Karnataka	14.31	0.00	0.00
14	Kerala	0.00	1.99	0.00
15	Madhya Pradesh	100.80	117.82	0.00
16	Maharashtra	14.81	76.82	230.87
17	Manipur	27.53	43.03	0.00
18	Meghalaya	0.00	0.00	0.00
19	Mizoram	0.00	0.00	0.00
20	Nagaland	0.00	0.00	0.00
21	New Delhi	222.58	3812.47	1637.17
22	Odisha	38.00	38.35	0.00
23	Punjab	2.03	111.13	0.00
24	Rajasthan	21.29	111.39	0.00
25	Sikkim	12.49	0.00	50.47
26	Tamil Nadu	0.00	406.91	0.00
27	Telangana	0.00	24.01	159.92
28	Tripura	0.00	0.00	0.00
29	Uttaranchal	0.00	0.00	0.00
30	Uttar Pradesh	14.29	358.81	0.00
31	West Bengal	43.00	1011.37	22.19
32	Andaman and Nicobar Islands	0.00	0.00	0.00
33	Dadar and Nagar Haveli	0.00	0.00	0.00
34	Daman and Diu	0.00	0.00	0.00
35	Lakshadweep	0.00	0.00	0.00
36	Puducherry	0.00	0.00	0.00
	<b>TOTAL</b>	<b>585.45</b>	<b>6614.04</b>	<b>2111.16</b>

[Note: The schem could not take off during the year 2015-16]



Annexure referred to in reply to part (e) of Lok Sabha Unstarred Question No. 175 to be answered on 11.12.2018

**Number of Beneficiaries under DDRS (As on 06.12.2018)**

S.No.	Name of the State	2015-16	2016-17	2017-18	2018-19
1	Andhra Pradesh	5645	5284	5635	4269
2	Arunachal Pradesh	0	0	0	0
3	Assam	341	206	249	113
4	Bihar	413	521	406	270
5	Chattisgarh	281	372	258	270
6	Delhi	1444	811	1329	324
7	Goa	138	86	0	0
8	Gujarat	672	456	680	742
9	Haryana	642	824	945	583
10	Himachal Pradesh	68	49	105	131
11	Jammu & Kashmir	0	58	28	43
12	Jharkhand	58	70	0	0
13	Karnataka	684	518	866	306
14	Kerala	2829	3302	3170	2820
15	Madhya Pradesh	1075	1016	1320	1430
16	Maharashtra	874	845	1085	645
17	Manipur	1329	1287	1992	1970
18	Meghalaya	492	462	485	560
19	Mizoram	215	221	42	33
20	Nagaland	29	0	0	0
21	Odisha	2462	2183	2822	1527
22	Punjab	416	976	830	273
23	Rajasthan	1030	1051	1353	1900
24	Sikkim	0	0	0	0
25	Tamil Nadu	1528	959	1087	1511
26	Tripura	30	140	70	25
27	Uttar Pradesh	4130	4284	3874	3243
28	Uttrakhand	474	319	248	201
29	West Bengal	2711	2466	1840	1829
30	Telangana	5334	5524	4874	4699
31	Andman and Nicobar	0	0	0	0
32	Chandigarh	0	0	0	0
33	Dadra & Nagar Haveli	0	0	0	0
34	Daman & Diu	0	0	0	0
35	Lakshadweep	0	0	0	0
36	Pudducherry	117	108	106	264
<b>Total</b>		<b>35461</b>	<b>34398</b>	<b>35699</b>	<b>29981</b>

Annexure referred to in reply to part (e) of Lok Sabha Unstarred Question No. 175 to be answered on 11.12.2018

<b>Number of beneficiaries under ADIP Scheme (as on 31.10.2018)</b>					
<b>S.No</b>	<b>Name of the State / Uts</b>	<b>2015-16</b>	<b>2016-17</b>	<b>2017-18</b>	<b>2018-19</b>
1	Andhra Pradesh	9623	3180	5812	2899
2	Bihar	1115	2178	8062	5934
3	Chhattisgarh	4092	4034	1588	116
4	Goa	137	166	989	49
5	Gujarat	1616	28082	49258	5376
6	Haryana	8991	12453	7944	6128
7	Himachal Pradesh	3655	2306	1372	1069
8	Jammu and Kashmir	1770	3154	3065	3453
9	Jharkhand	242	806	1604	467
10	Karnataka	5377	6520	5611	4456
11	Kerala	2636	3106	7159	2985
12	Madhya Pradesh	29999	16699	14652	5561
13	Maharashtra	27325	18996	21119	14910
14	Odisha	15421	13757	11864	5824
15	Punjab	21936	9882	7788	2911
16	Rajasthan	12568	9754	9904	10005
17	Tamil Nadu	10047	9538	9712	7768
18	Uttar Pradesh	45364	71375	31231	13320
19	Uttarakhand	7300	8888	6101	721
20	West Bengal	13988	25199	15365	4716
21	Andaman & Nicobar	0	368	250	0
22	Chandigarh	0	223	14	93
23	Dadra & Nagar Haveli	58	70	85	0
24	Daman & Diu	35	82	50	0
25	Delhi	7451	8828	3249	1170
26	Lakshadweep	0	0	266	0
27	Puducherry	0	259	298	5
28	Arunachal Pradesh	354	335	439	423
29	Assam	10136	12876	19421	3865
30	Manipur	358	6827	2216	1523
31	Meghalaya	122	1422	164	1935
32	Mizoram	31	636	3	68
33	Nagaland	22	432	99	15
34	Sikkim	420	0	20	313
35	Tripura	1367	3031	1640	2052
36	Telangana	2028	4833	5198	2922
<b>Total</b>		<b>245584</b>	<b>290295</b>	<b>253612</b>	<b>113052</b>

Annexure referred to in reply to part (e) of Lok Sabha Unstarred Question No. 175 to be answered on  
11.12.2018

Number of Beneficiaries under the scheme of Skill Development of PwDs under NAP (as on 06.12.2018)

S.No	State/UT	Number of beneficiaries
1	Andhra Pradesh	725
2	Arunachal Pradesh	100
3	Assam	0
4	Bihar	0
5	Chandigarh	100
6	Chhattisgarh	3690
7	Goa	0
8	Gujarat	900
9	Haryana	790
10	Himachal Pradesh	150
11	Jammu and Kashmir	760
12	Jharkhand	0
13	Karnataka	400
14	Kerala	20
15	Madhya Pradesh	3740
16	Maharashtra	3400
17	Manipur	1180
18	Meghalaya	0
19	Mizoram	0
20	Nagaland	0
21	New Delhi	54810
22	Odisha	1090
23	Punjab	1050
24	Rajasthan	1040
25	Sikkim	300
26	Tamil Nadu	3430
27	Telangana	1800
28	Tripura	0
29	Uttaranchal	0
30	Uttar Pradesh	3690
31	West Bengal	9490
32	Andaman and Nicobar Islands	0
33	Dadar and Nagar Haveli	0
34	Daman and Diu	0
35	Lakshadweep	0
36	Puducherry	0
	<b>TOTAL</b>	<b>92655</b>